

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 234**  
**CP-105/2021**

**IN THE MATTER OF:**

**Rajbir Singh Huf** ... **Applicant/Petitioner**

**Versus**

**Diwakar Commercials Pvt. Ltd. & Ors.** ... **Respondent**

**Under Section: 59 of Companies Act**

**Order delivered on 05.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Sanyat Lodha with Adv. Surbhi Arora

**For the Respondent** : Adv. Aditya Madaan, Adv. Aishwarya Adlakha

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

It is already 4:35 pm, the hearing is deferred to 09.07.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**